

D-REMIT


Another convenient mode of depositing **voluntary NPS contributions**



NPS Subscribers are provided with various convenient options to deposit their voluntary contributions through the associated Nodal Offices, POPs, e-NPS or through NPS Mobile Applications.

In addition to these, NPS Subscribers under Government/Non-Government/All Citizens Model would be able to deposit their voluntary contributions by creating a Virtual ID linked to their PRANs.

GET SAME DAY NAV OF YOUR NPS INVESTMENT



D-Remit will not only ease the deposit of the contributions but also optimise returns by providing Same Day NAV if the contribution is made before the cut off time.

D-Remit also enables the Subscribers to set up Systematic Investment (through Auto-Debit instructions in net banking) by which periodic and regular contributions can be made.

HOW TO MAKE CONTRIBUTIONS THROUGH D-REMIT?

1. Access CRA System and Generate Virtual ID linked to PRAN
• CRA NSDL • e-NPS Kfintech
2. Post authorization of Virtual ID, Subscribers can log in to net-banking
3. In net-banking, add Virtual ID generated with IFSC details as a Beneficiary.
4. Once added as a Beneficiary, Subscribers can Transfer Voluntary contributions

PROCESS OF D-REMIT

1. Subscribers can access CRA system and generate account wise Virtual IDs. Virtual IDs are unique for Tier 1/ Tier 2 accounts. Only active NPS subscribers who are also Net Banking customers of banks would be able to avail benefits of 'D Remit' feature.
2. The respective CRA links for the creation of virtual IDs are:
a. **NSDL CRA** - <https://cra-nsdl.com/CRAOnline/VirtualIDCreation.html>
b. **Kfintech CRA** - <https://enps.kfintech.com/dremit/prelogindremit/>
3. While generating virtual ID, the subscriber will be sent an OTP to the registered mobile number for authentication. As virtual ID generation is through OTP based authentication, mobile number needs to be compulsorily registered in PRAN in the CRA system. The generation of virtual ID is a one-time activity and these IDs are permanently attached to PRAN for the purpose of D Remit.
4. An online declaration will also be obtained from the subscribers with respect to compliance under PMLA, 2002 at the time of generation of virtual ID. SMS/e-mail alerts will be sent to subscribers once the virtual ID is created and authorised.
5. Subscriber will log into his/her Net Banking portal to add virtual ID as beneficiary with the unique IFSC details of Trustee bank (UTIB0CCH274) to transfer funds/set up auto-debit/enable SI for their bank accounts through NEFT/RTGS/IMPS etc.
6. The minimum amount that can be contributed through D Remit is Rs. 500/- for both Tier I and Tier II accounts.
7. Subscribers can enable periodic auto-debit in their bank accounts through net banking.
8. The funds received on T-day up to 9:30 a.m. on any bank working day (other than Saturdays, Sundays and holidays) by Trustee bank will be considered for same day investment. The contributions received after 9:30 a.m. on T day shall be invested on the next bank working day (i.e.) T+1 day.
9. There is no additional cost to NPS subscribers to avail the facility of D-Remit by creating a virtual ID.
10. A subscriber only needs to have a virtual ID (Account) with Trustee bank to use D-Remit.

Note:

PFRDA has decided to extend the option of contribution into NPS through D-Remit to NRI-NPS Subscribers who can contribute to their NPS accounts from funds in their NRO/NRE accounts. Also at the time of withdrawal/exit, the proceeds of NPS shall be credited into the NRO/NRE account of NRI Subscribers and repatriation would be as per applicable FEMA guidelines.